Name of the Corporate Debtor: Housing Development and infrastructure Limited; Date of Commencement of CIRP: 20-08-2019; List of Creditors as on: 15-01-2022; Name of IP: Mr. Abhay Narayan Manudhane; Process Number: 1; Last 5 digitof registration number: 10128

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors							0		NA
2	Unsecured financial creditors belonging to any class of creditors	3037	16462742498	2814	8932447644	10.20		7530294854		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	25	69066464195	25	68358130530	78.08		708333665		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	6	148640980002	1	60000000	0.69		148040980002		Annexure 4
5	Operational creditors (Workmen)							0		NA
6	Operational creditors (Employees)	488	116415727	488	116415727	0.13		0		Annexure 6
7	Operational creditors (Government Dues)	14	9667942437	9	6484664694	7.41		7530294854		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	368	10532851678	314	1254068645	1.43		9274472875.30432		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	238	6204047803	158	1802361082	2.06		4383934803.69		Annexure 9
Total		4176	260691444340	3809	87548088322	100.00		173143356018	0	